



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/175/2020

Tuesday, this the 27th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Mohd. Mahroof, age 40 years, S/o Mohd. Sakhi R/o Kalali
Tehsil Manjakote District Rajouri

.....Applicant

(Advocate: Mr. Mazher Ali Khan)

Versus

1. Union Territory of Jammu and Kashmir through
Commissioner Secretary to Government Revenue
Department, J&K Government, Civil Secretariat, Jammu.
2. The Financial Commissioner, Revenue Department, J&K
Government, Civil Secretariat, Jammu.
3. The Secretary, Service Selection Board, Sehkari Bhawan,
Panama Chowk, Jammu.
4. Rafeeq Ahmed Wani S/o Ali Mohd. Wani R/o Khrnchama
Lal Gandar Bal
5. Shabir Ahme Ganie, S/o Mohd Yousuf Ganie R/o Village
Frisal Mohalla Kanganhall, Tehsil Frisal.
6. Mohd. Shokit, S/o Fazal Hussain, R/o Jughal P/o Jughal
Tehsil Mendhar District Poonch

7. Harjeet Kumar S/o Roop Lal, R/o Raj Garh P/o Chaderkote, BPO Rajgarh Tehsil Rajgarh, District Ramban.
8. Mohd Rafiq Wani S/o Mahmdu Wani R/o Sangaldin Tehsil Gool District Ramban
9. Parkash Singh, S/o Krishan Singh, R/o Amroh Tehsil Ramnagar, District Udhampur.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Dr. Bhagwan Sahai, Member (A):

1. Admit.
2. Issue notice. Sh. Amit Gupta, AAG, accepts notice on behalf of the respondents.
3. Counsel for the applicant submits that the applicant would be satisfied if his OA is treated as a representations and respondents be directed to decide the same by passing a reasoned and speaking order within stipulated time period.
4. Respondents' counsel does not have any objection in disposal of the case in the requested manner.
5. Accordingly, this OA is disposed of with directions to the respondents to treat this OA as a representation by the applicant and decide the same by passing a reasoned and speaking order within one month from the date of receipt of

this order. Order so passed, shall be duly communicated to the applicant. No costs.

(Rakesh Sagar Jain)
Member (J)
ND*

(Dr. Bhagwan Sahai)
Member (A)